

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 200 OF 2015

AND

APPEAL NO. 201 OF 2015

Dated: 22nd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 200 OF 2015

In the matter of:

North Karanpura Transmission Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Mavika Prasad

Counsel for the Respondent(s) :

- Mr. Saurabh Mishra for R-1**
- Ms. Anushree Bardhan**
- Mr. Shubham Arya for R-2**
- Mr. Ankit Srivastav for R-4**
- Ms. Rhia Luthra for R-8**
- Mr. Bipin Gupta**
- Mr. Suneel Bansal for R-25 to R-27**
- Mr. Alok Shankar**
- Mr. Raka Chatterjee for R-30**
- Mr. Rajiv Srivastava**
- Ms. Garima Srivastava**
- Ms. Gargi Srivastava for R-31**

- Ms. Sriharsha Perchara**
- Ms. Vidhi Jain**

APPEAL NO. 201 OF 2015**In the matter of:**

Telcher-II Transmission Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Ms. Anushree Bardhan

Mr. Shubham Arya for R-2

Mr. S. Vallinayagam

ORDERList these matters on **20.09.2017.****(I. J. Kapoor)**
Technical Member**(Justice Ranjana P. Desai)**
Chairperson*ts/kt*